

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

(IB)-16(PB)/2017

IN THE MATTER OF:

Anil Mahindroo & Anr.

.....Petitioner

v.

Earth Iconoic Infrastructure Pvt. Ltd.

.....Respondent

SECTION : UNDER SECTION 7 of IBC, 2016

Order delivered on 15.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

R. VARADHARAJAN

Hon'ble Member (J)

For the Petitioner(s) : Mr. Neeraj Kr. Gupta, Advocate

ORDER

Notice of the application to show cause to the respondent returnable on 13.10.2017 be issued as to why the application be not allowed and the petition be not admitted.

Additionally, notice be also served on Mr. Viraj Sagar Das, Advocate who had appeared for the respondent as is evident from the order dated 08.03.2017.

Process dasti as well.

List for further consideration on 13.10.2017.


(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT


(R. VARADHARAJAN)

MEMBER JUDICIAL

15.09.2017

VINEET